

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Origin Formulations Pvt. Ltd Date of Commencement of Liquidation: 28-09-2020; List of Stakeholders as on Date: 18-11-2020; Name of IP: Mr. Parag Sheth; Last 5 digitof registration number: 10381

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	651843228.22	6	606020187.22				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	60	7873323	56	2462510				Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	52	96426399	46	83748275				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		118	756142950.22	108	692230972.22	0			